

**ATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
CP No. 70(ND)/2016
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Government of Rajasthan

...Petitioner

Versus

M/s Man Industrial Corporation Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to 16.11.2022 as fixed time matter at 2:30pm.



Sd-

**(Prabhū Dayal Sewda)
Court Officer**

September 28, 2022
VG